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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JA BALPUR

Original Application No. 672 of 2006

Jabalpur, this the 27th day of October, 2006.

**Hon'ble Dr.G.C.Srivastava, Vice Chairman
Hon'ble Shri A.K.Gaur, Judicial Member**

Dinesh Kumar Soni, Son late Shri Gulab Chand Soni,
aged about 30 years, R/o Brhamanpur Sihora, District
Jabalpur

-Applicant

(By Advocate – Shri Manish Soni)

V E R S U S

1. Union of India through Secretary, Ministry of Telecommunication, New Delhi.
2. General Manager, Telecommunication, C.T.O. Compound, Jabalpur.
3. Superintendent, Central Office, Telecommunication, CTO Compound, Jabalpur (MP).
4. Sub Divisional Officer, Office of Telecommunication Exchange, Sihora, District: Jabalpur (MP).

-Respondents

(By Advocate – Shri M.Chourasia)

O R D E R(Oral)

By Dr.G.C.Srivastava, VC.-

This Original Application has been filed against non-continuing of the applicant as Tarvahak on daily wages in Sihora office of Telecommunication Department reported to have been

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closed w.e.f. 1.8.2005 without any advance information. The applicant has submitted representations to the Superintendent of Central Telegraph Office, Jabalpur on 8.10.2005 (annexure A-2) followed by reminder on 7.1.2006. Having received no reply, the applicant has approached this Tribunal.

2. Heard the learned counsel for the applicant and Shri M.Chourasia, learned Additional Standing Counsel for respondents.

3. The learned counsel for the applicant has stated that the applicant would be satisfied if the authorities are directed to consider the aforementioned representation and grant him relief within a specified period. Accepting this prayer, we hereby direct the respondents to consider the aforementioned representations submitted by the applicant and pass a detailed, reasoned and speaking order, and grant him whatever relief is admissible to him, within a period of two months from the date of receipt of a copy of this order. With this direction, the OA is disposed of. Be it noted that we have not considered the OA on merit.

4. A copy of the OA along with a copy of this order be supplied to Shri M.Chourasia, learned counsel for respondents for official use.

in view
(A.K.Gaur)
Judicial Member

Grand
(Dr.G.C.Srivastava)
Vice Chairman

rkv

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....
 परिचिति अर्द्ध लिखा -

- (1) संस्था, नियंत्रित व्यापार वा उद्देश्यात्मक, जबलपुर
- (2) अन्य व्यापार वा उद्देश्यात्मक.....के काउंसल
- (3) उत्तरी, मध्य वा दक्षिण.....के काउंसल
- (4) व्यापार, दूरसंचार, जबलपुर उपचालों
 सूचना एवं आवश्यक कार्यवाही द्वारा

उप रजिस्ट्रर

21/10/06
21/10/06
M. Chourasia
21/10/06
(With copy of)

31/10/06